

**IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
AT NEW DELHI**

**ORIGINAL APPLICATION NO. 393 OF 2022**

**IN THE MATTER OF:**

Ashish Kumar Dwivedi

.... Applicant

Versus

State of Uttar Pradesh & Ors.

...Respondents

**INDEX**

<b>S.NO.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	Supplementary Affidavit On Behalf Of Respondent M/S Pehalwan Traders	<b>2-5</b>
<b>2.</b>	<b><u>Annexure No. SA1.</u></b> A copy of the certificate issued by Gram Pradhan of village Bhedi Dhanda for the abovementioned work done	<b>6-8</b>
<b>3.</b>	<b><u>Annexure No. SA2.</u></b> copies of pictures of work done by the answering respondent	<b>9-32</b>

DATE: 19.04.2023

PLACE: New Delhi

FILED BY:

ABHISHEK YADAV, Advocate  
Counsel for the Respondent  
A-10, Sector-61 Noida UP-201301  
kdev.abhishek@gmail.com

IN THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
AT NEW DELHI

ORIGINAL APPLICATION NO. 393 OF 2022

IN THE MATTER OF:

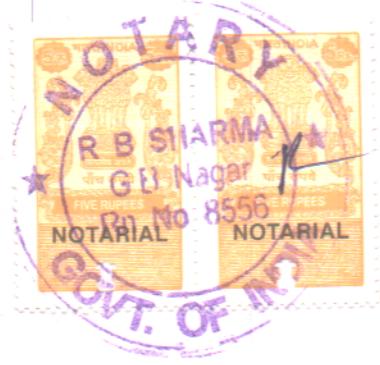
Ashish Kumar Dwivedi

.... Applicant

Versus

State of Uttar Pradesh & Ors.

... Respondents



**SUPPLEMENTARY AFFIDAVIT ON BEHALF OF RESPONDENT M/S  
PEHALWAN TRADERS**

I, Kailash Yadav, aged about 49 years, son of Shri Ram Vriksh Singh Yadav, Proprietor of M/s Pehalwan Traders; resident of H.N. 1095 Uphar Eldeco Udyan-II, Rai Bareilly Road P.S.- PGI, Lucknow, U.P., at present at NOIDA, the deponent, do hereby solemnly affirm and declare as under:-

1. That the deponent is the proprietor of the petitioner firm and as such, he is fully conversant with the facts of the case deposed to hereinafter.
2. That this Hon'ble Tribunal vide order dated 01.03.2023 had interalia directed as follows:

*“The Project Proponents appearing before this Tribunal are directed to submit along with their reply, the Environmental Management and*



*CSR Programmes implemented/to be implemented by them with details of works, time line, budget, agency for implementation etc.”*

3. That in pursuance of the above directions, the answering respondent is filing this supplementary affidavit for kind consideration of this Hon'ble Tribunal.
4. That as per O.M. dated 01.05.2018 issued by MoEF&CC, New Delhi regarding Corporate Environmental Responsibility (CER) which states that due to any development/ mining project nearby villages shall be benefited in several ways like, protected water supply, basic health check-up camps, improved infrastructure facilities, employment opportunities etc. The following activities may be undertaken by project proponent in the study area under the supervision of district administration:
- Road strengthening.
  - Road widening
  - Road creation
  - School building renovation.
  - Medical assistance to the beneficiaries
  - Educational assistance



- Plantation
- Creation of new drinking water facilities
- Repairing of existing drinking water facilities
- Creation of public toilets for public use

The cost of the sand/ morrum project located at Khand No. 23/7 in village Bhedi Kharka of District Hamirpur is Rs. 10,47,52,156/- Thus, as per CER OM 2% of the total project cost i.e. Rs. 20,95,053/- is to be spent towards Corporate Environmental Responsibility in the nearby village Bhedi Danda. The answering respondent has undertaken several activities under CER for which a sum of Rs. 35,40,000/- were spent in different Social activities. Gram Pradhan of village Bhedi Danda has given recognition about spent of Rs. 18,20,000/- for construction of RCC Road of 700 mtrs. X 4 metres in the Village. Along with the activities mentioned above Rs. 7,50,000/- were spent in plantation and rehabilitation works in the village temple, Rs. 7,20,000/- for plantation (about 6000) and Rs. 2,50,000/- for rehabilitation and repair of Girls Primary School in Village Bhedi Danda. A copy of the certificate issued by Gram Pradhan of village Bhedi Dhanda for the abovementioned work done is being annexed herewith and marked as **Annexure No. SA1.**

Further, copies of pictures of work done by the answering respondent is also collectively annexed herewith and marked as **Annexure No. SA2.**



5. That in view of the facts and circumstances stated hereinabove, the Applicant is not entitled to any relief qua the answering respondent.
6. That the above facts are being placed for the kind consideration of this Hon'ble Tribunal.

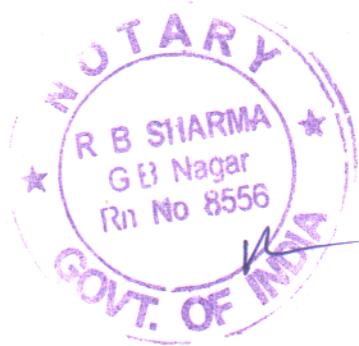
*Harish Singh*  
DEPONENT

Verification

I, the deponent, above-named do hereby verify that the contents of above reply are true to my personal knowledge. No part of this affidavit is false and nothing material has been concealed. So help me God.

VERIFIED ON THIS THE 17<sup>TH</sup> DAY OF APRIL, 2023 AT NOIDA.

*Harish Singh*  
DEPONENT



ATTESTED

*R*  
RAMBIR SHARMA  
Advocate Notary  
Dadri (G.B. Nagar)

17 APR 2023

**धीरज सिंह चौहान (प्रधान)**  
 राष्ट्रीय पंचायतीराज प्रधान संघ जिला उपाध्यक्ष  
 ग्राम पंचायत- भेड़ी डांडा, वि.ख.- सरीला  
 जनपद- हमीरपुर (उ.प्र.)



निवास- ग्राम- भेड़ी डांडा  
 वि.ख.- सरीला  
 जनपद- हमीरपुर (उ.प्र.)  
 मो.- 7985743386

पत्रांक:

दिनांक:

प्रमाण पत्र

ग्राम पंचायत भेड़ी खरका खण्ड सं०- 23/7 तसील सरीला जिला हमीरपुर के कार्य क्षेत्र में वित्तीय वर्ष 2020-21 में सर्वश्री पहलवान ट्रेडर्स द्वारा निम्नलिखित अवस्थापना एवं सामाजिक विकास कार्य कराये गये है।

1. कार्य का विवरण: गांव में 4 मीटर चौड़ी 700 मीटर लम्बी आर०सी०सी० रोड़ का निर्माण।

लागत (लगभग): रूपये 18,20,000/-

ग्राम पंचायत एवं ग्राम सभा भेड़ी खरका, जनपद, हमीरपुर इस सहयोग को साभार उल्लिखित करती हैं।

धीरज सिंह



(ग्राम प्रधान)

मोहर

**धीरज सिंह चौहान (प्रधान)**  
 राष्ट्रीय पंचायतीराज प्रधान संघ जिला उपाध्यक्ष  
 ग्राम पंचायत- भेड़ी डांडा, वि.ख.- सरीला  
 जनपद- हमीरपुर (उ.प्र.)



निवास- ग्राम- भेड़ी डांडा  
 वि.ख.- सरीला  
 जनपद- हमीरपुर (उ.प्र.)  
 मो.- 7985743386

पत्रांक:

दिनांक:

प्रमाण पत्र

ग्राम पंचायत भेड़ी खरका खण्ड सं०- 23/7 तसील सरीला जिला हमीरपुर के कार्य क्षेत्र में वित्तीय वर्ष 2021-22 में सर्वश्री पहलवान ट्रेडर्स द्वारा निम्नलिखित अवस्थापना एवं सामाजिक विकास कार्य कराये गये है।

1. कार्य का विवरण: गांव के मन्दिर प्रांगण में पौधारोपण एवं जीर्णोद्धार कार्य।

लागत (लगभग): रूपये 7,50,000/-

ग्राम पंचायत एवं ग्राम सभा भेड़ी खरका, जनपद, हमीरपुर इस सहयोग को साभार उल्लिखित करती हैं।



(ग्राम प्रधान)

मोहर

**धीरज सिंह चौहान (प्रधान)**  
 राष्ट्रीय पंचायतीराज प्रधान संघ जिला उपाध्यक्ष  
 ग्राम पंचायत- भेड़ी डांडा, वि.ख.- सरीला  
 जनपद- हमीरपुर (उ.प्र.)



निवास- ग्राम- भेड़ी डांडा  
 वि.ख.- सरीला  
 जनपद- हमीरपुर (उ.प्र.)  
 मो.- 7985743386

पत्रांक:

दिनांक:

प्रमाण पत्र

ग्राम पंचायत भेड़ी खरका खण्ड सं०- 23/7 तसील सरीला जिला हमीरपुर के कार्य क्षेत्र में वित्तीय वर्ष 2022-23 में सर्वश्री पहलवान ट्रेडर्स द्वारा निम्नलिखित अवस्थापना एवं सामाजिक विकास कार्य कराये गये है।

1. कार्य का विवरण: गांव में पौधारोपण (लगभग 6000) का कार्य।  
लागत (लगभग): रुपये 7,20,000 / -
2. कार्य का विवरण: ग्राम भेड़ी डांडा में कन्या प्राथमिक विद्यालय में जीर्णोद्धार एवं मरम्मत का कार्य।  
लागत (लगभग): रुपये 2,50,000 / -

ग्राम पंचायत एवं ग्राम सभा भेड़ी खरका, जनपद, हमीरपुर इस सहयोग को साभार उल्लिखित करती हैं।



(ग्राम प्रधान)

मोहर

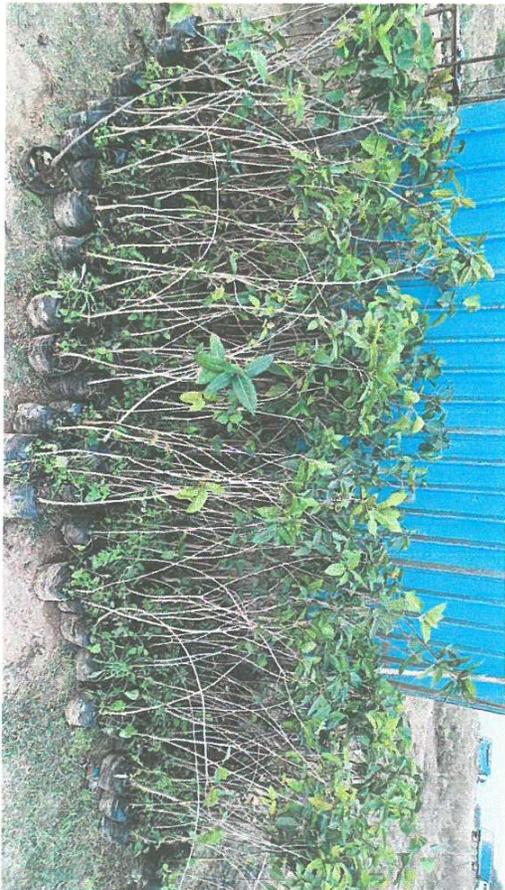
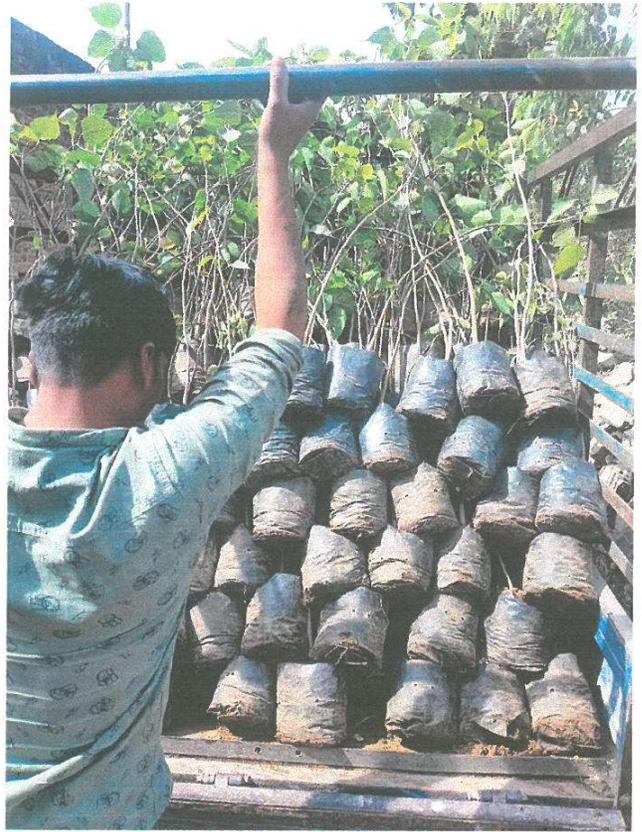
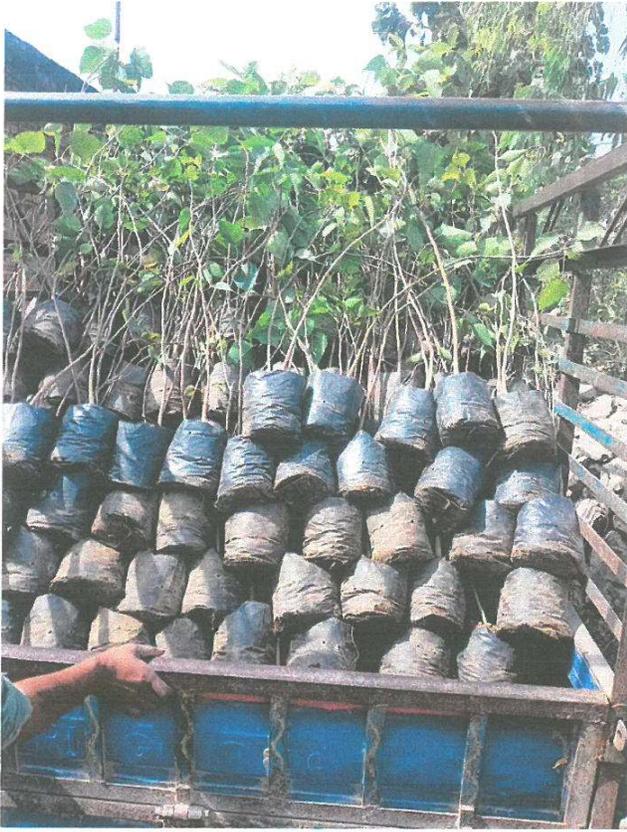
*धीरज सिंह*  
 True Copy

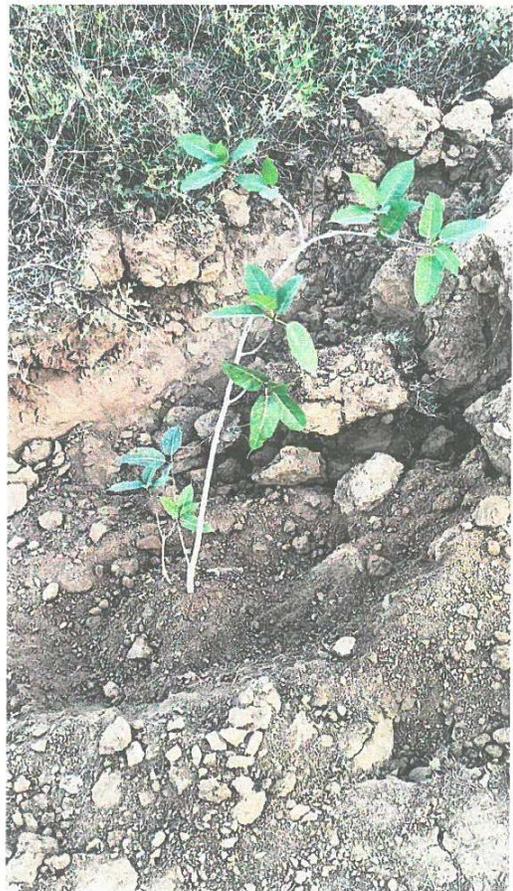
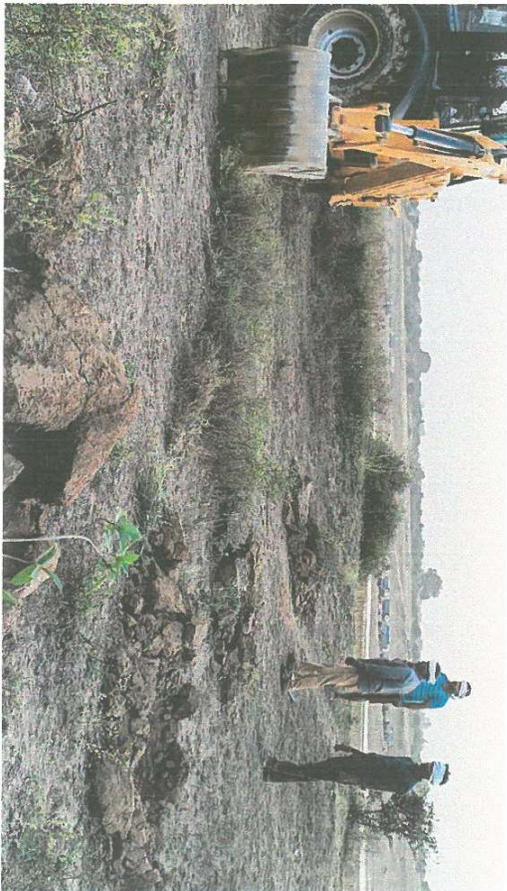
M/S Pehalwan Traders  
Bhedi Kharika

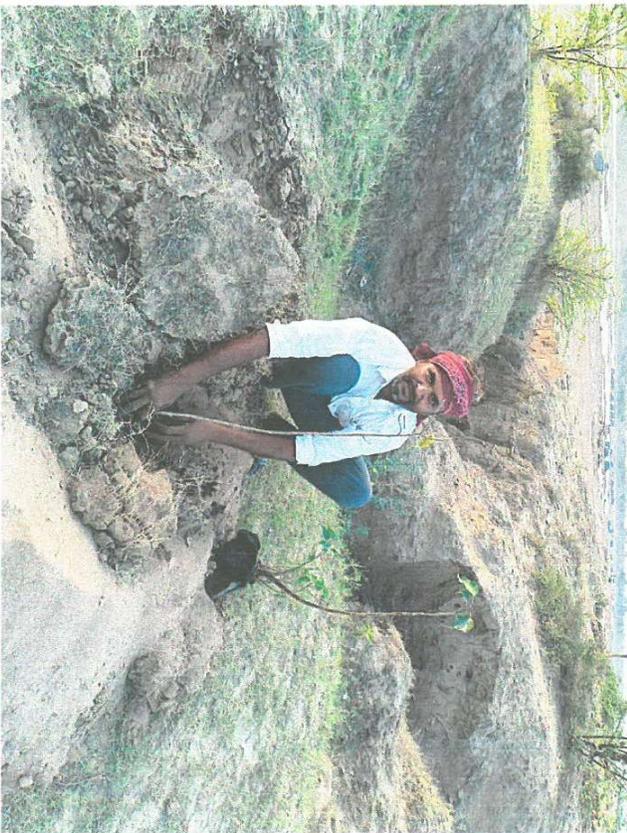
23/7

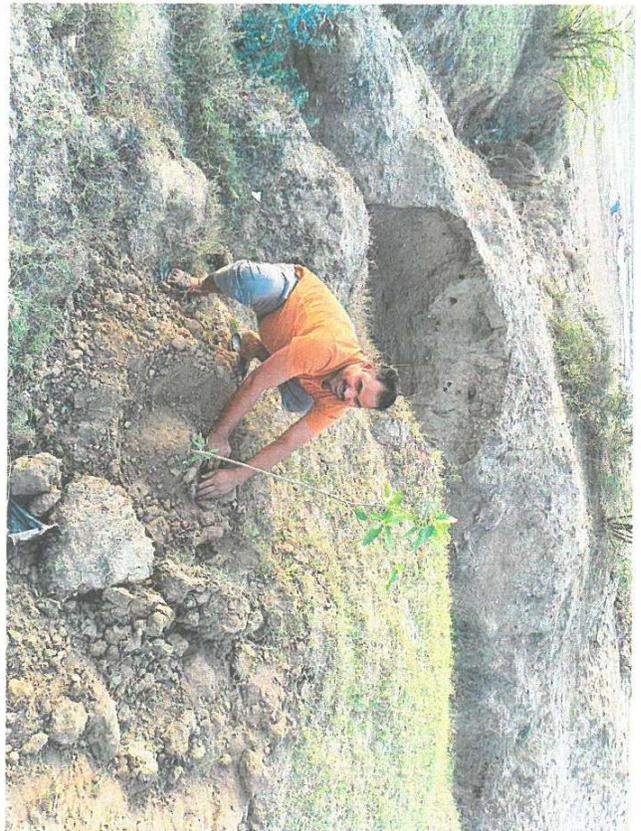
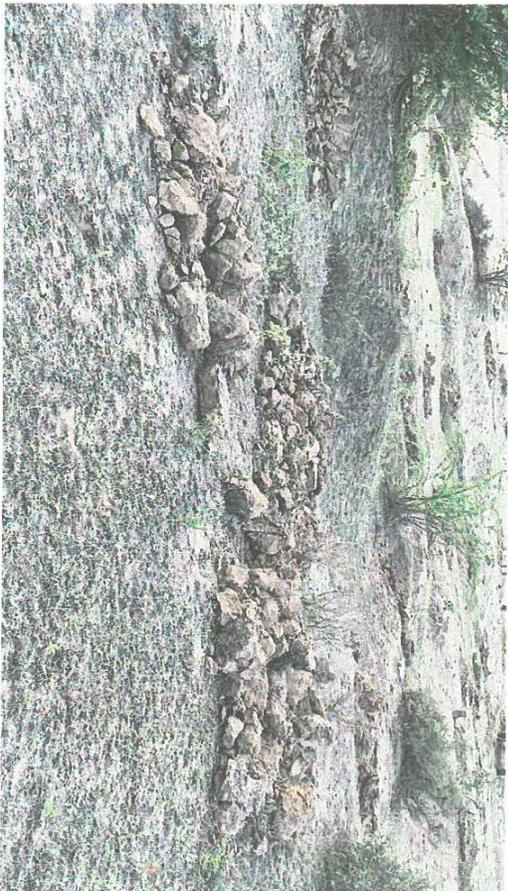
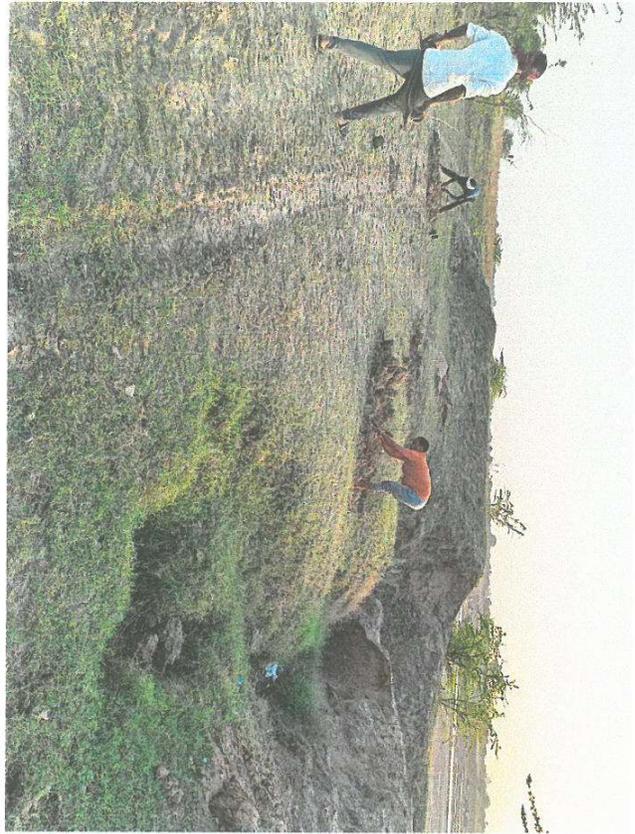
No.

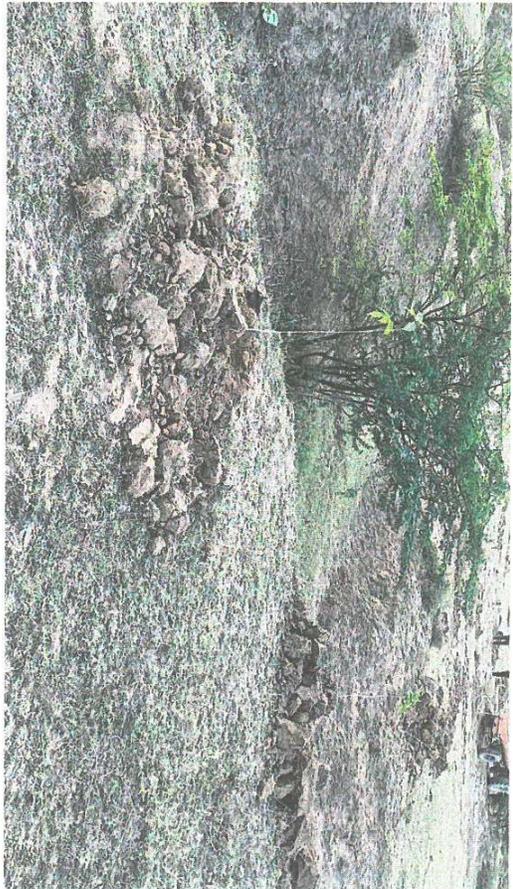
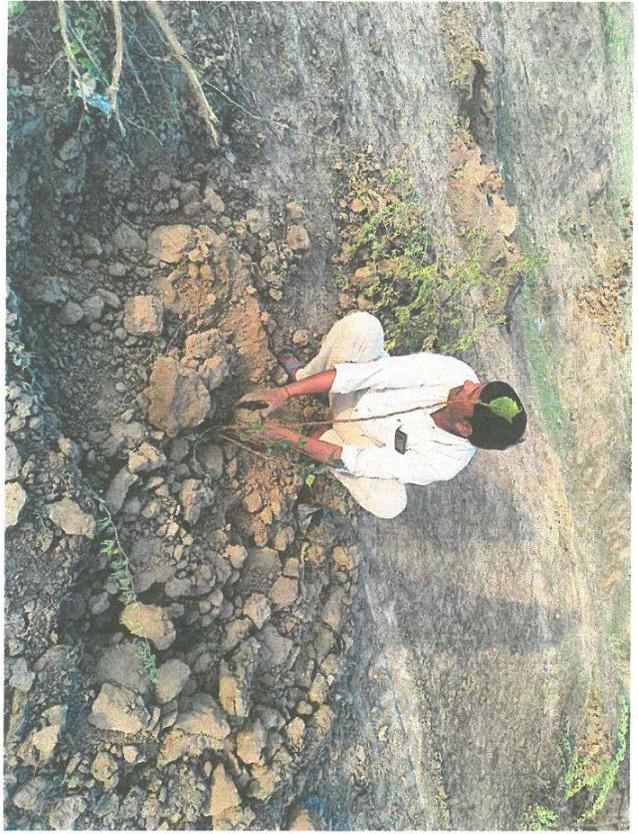
Khadan

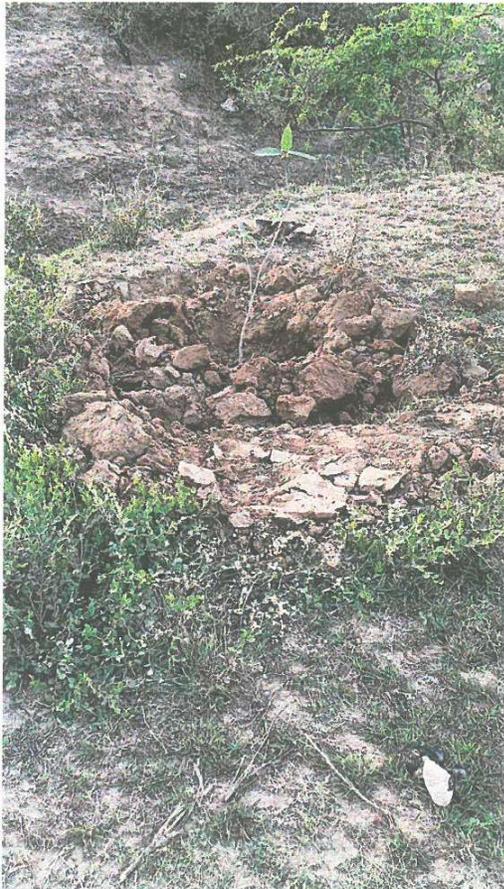
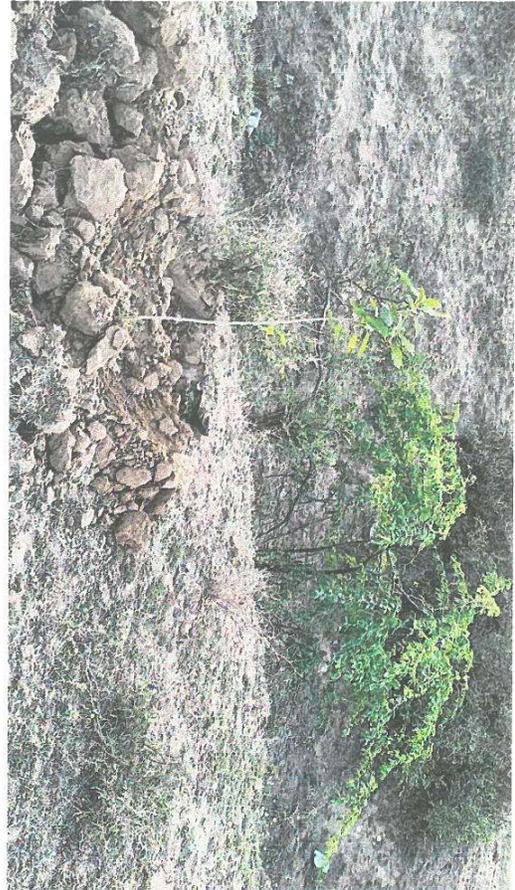


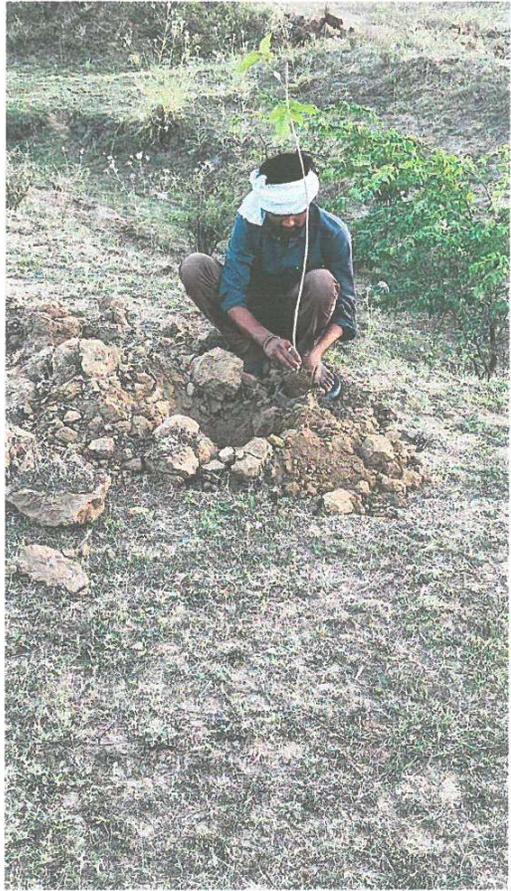
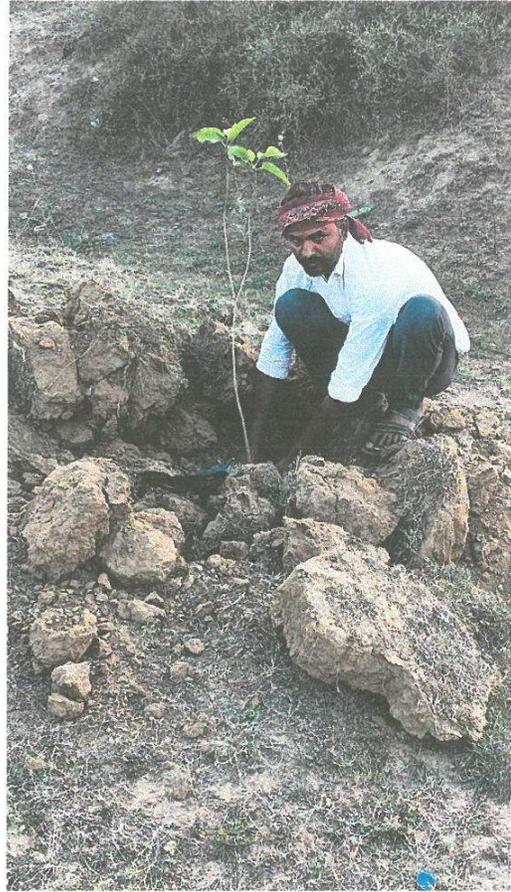
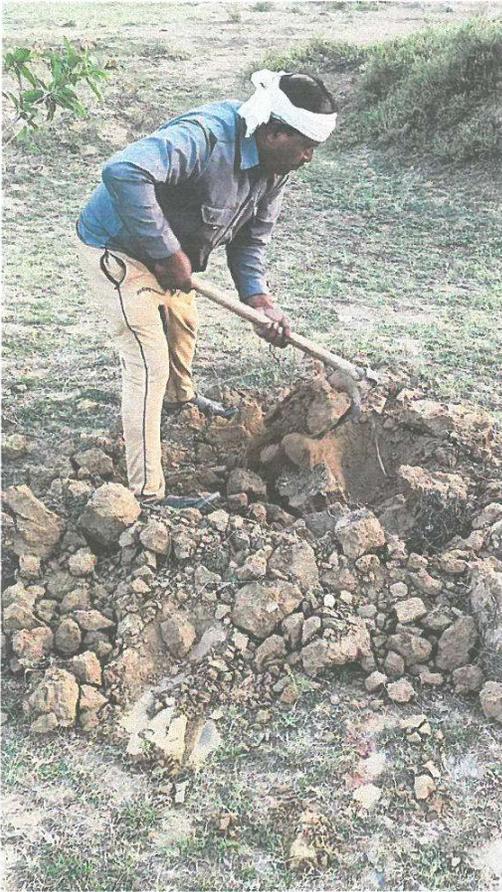


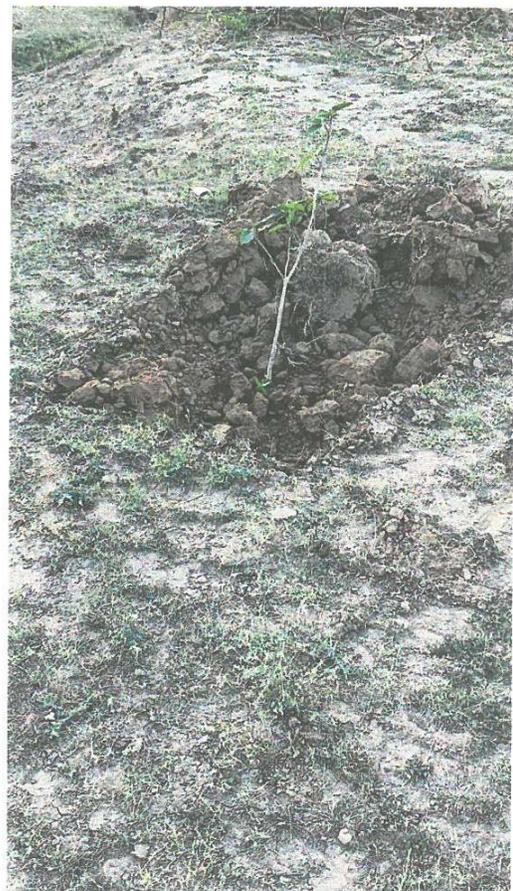
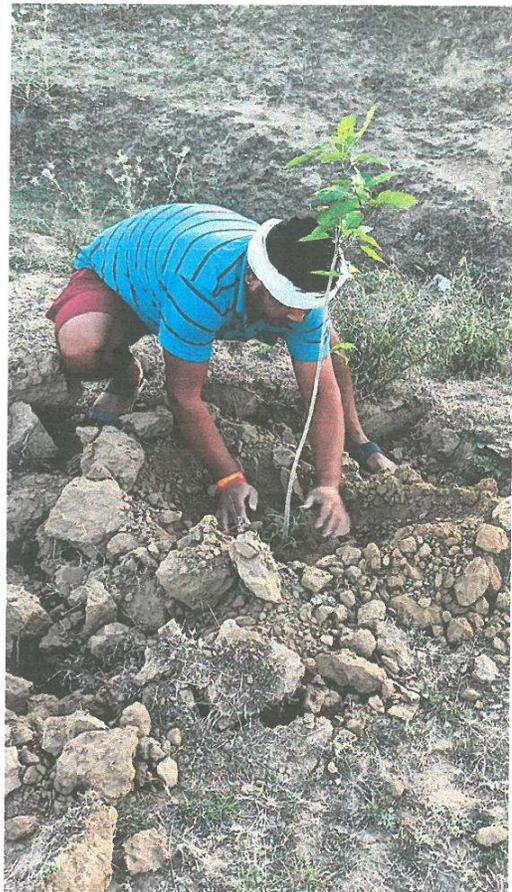
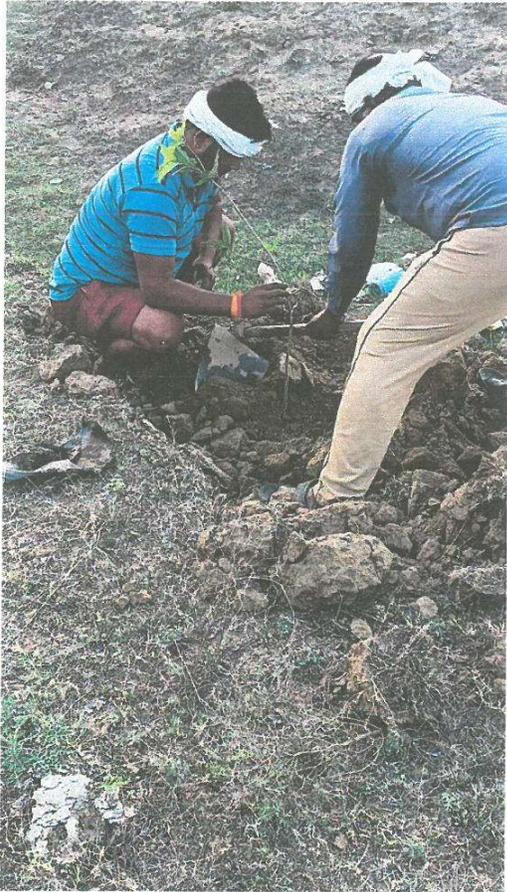


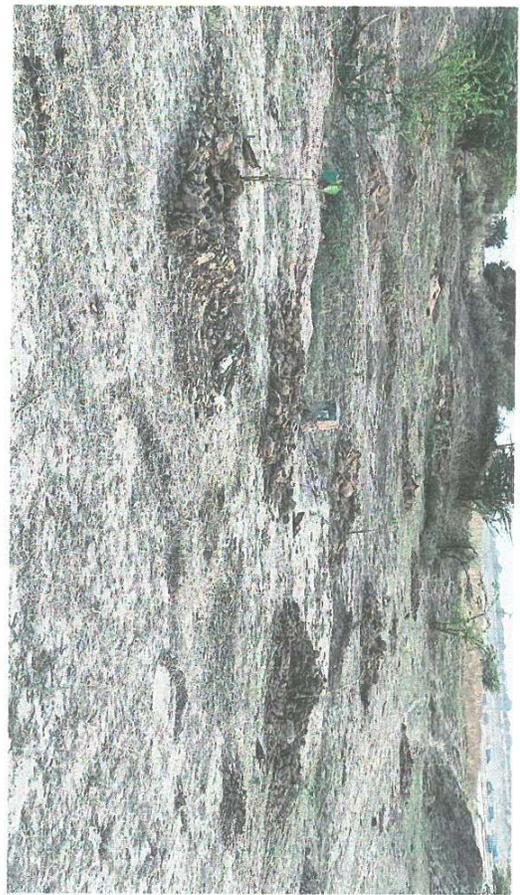


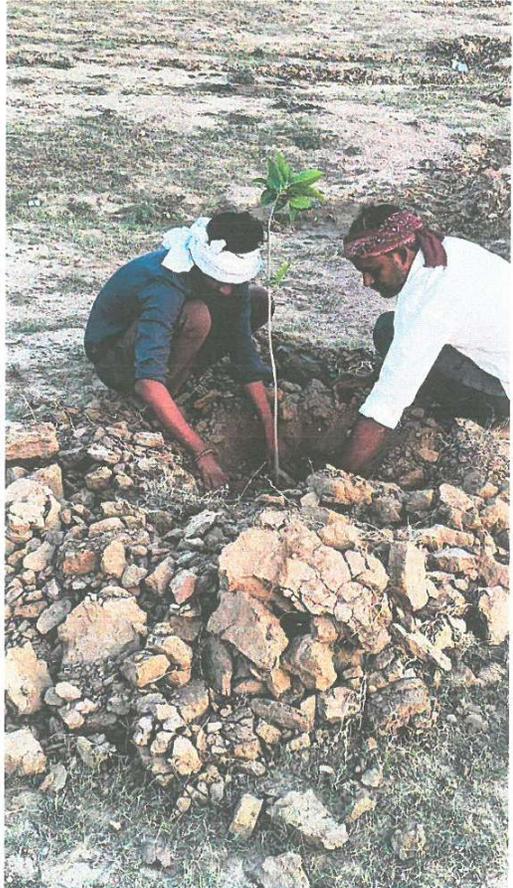
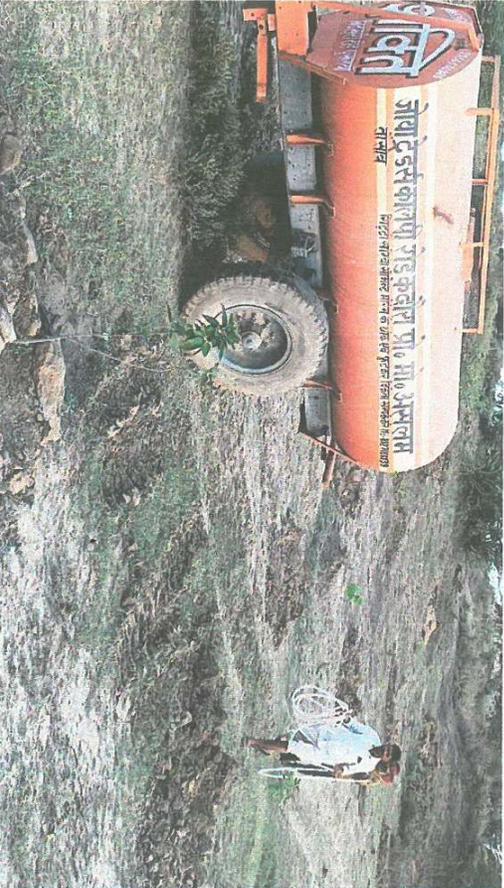


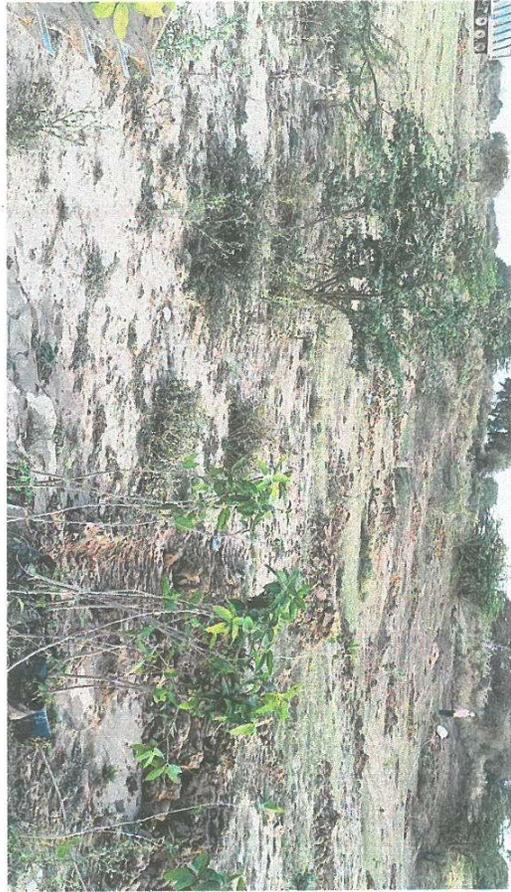


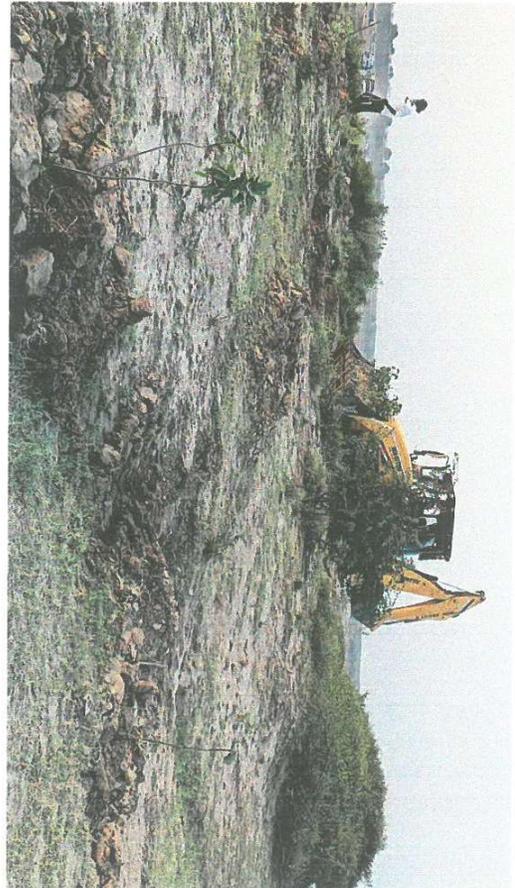
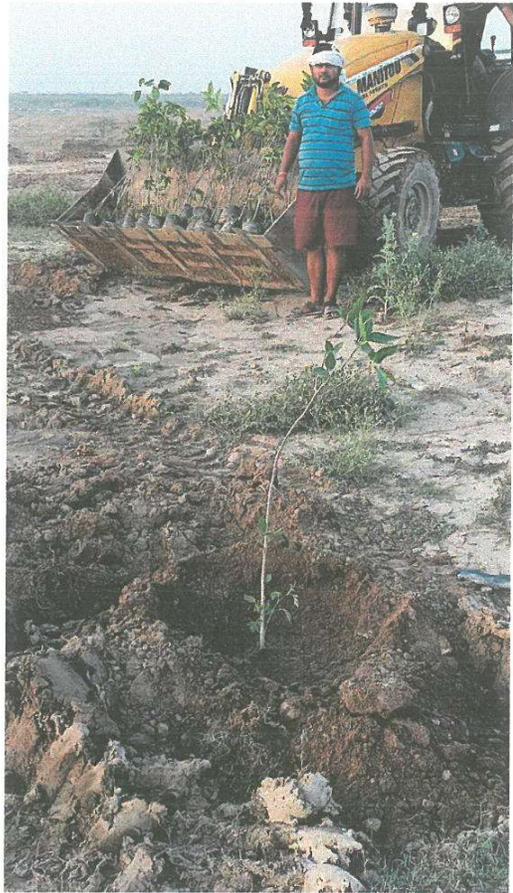
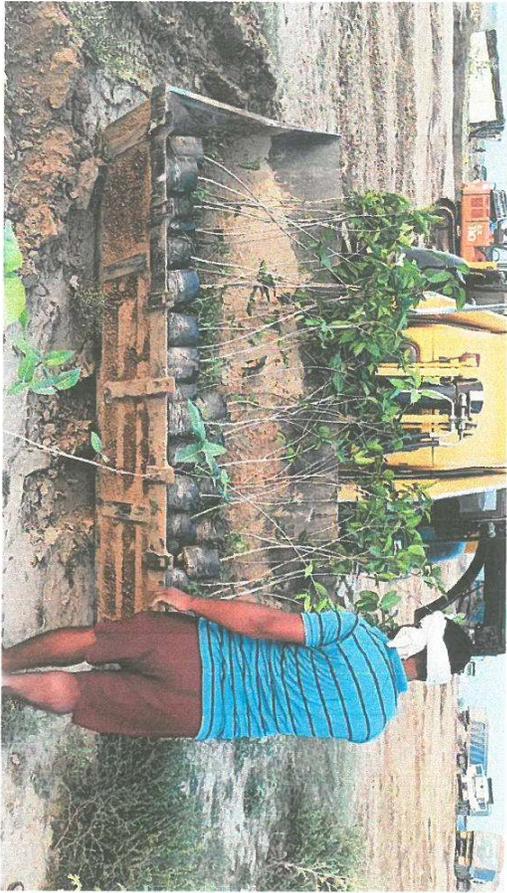


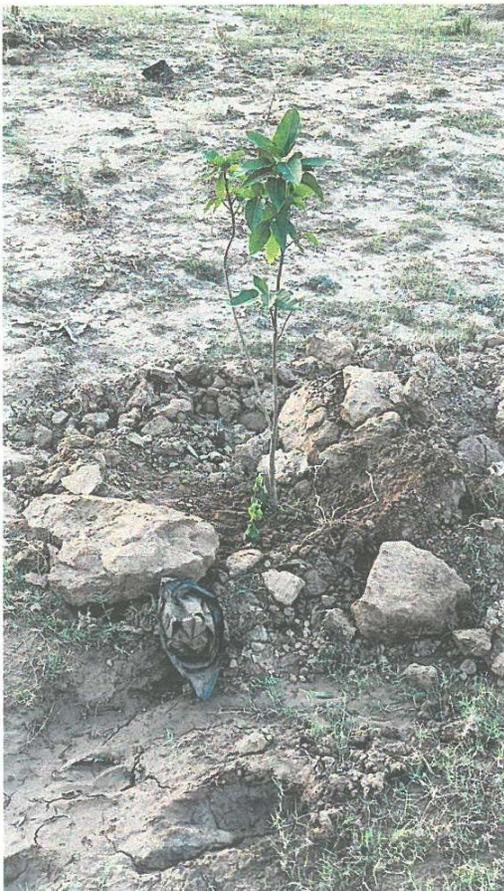


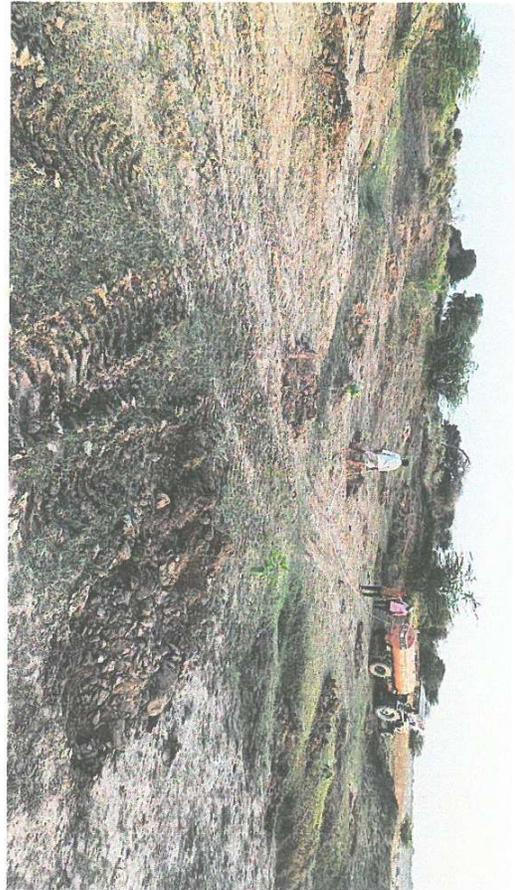
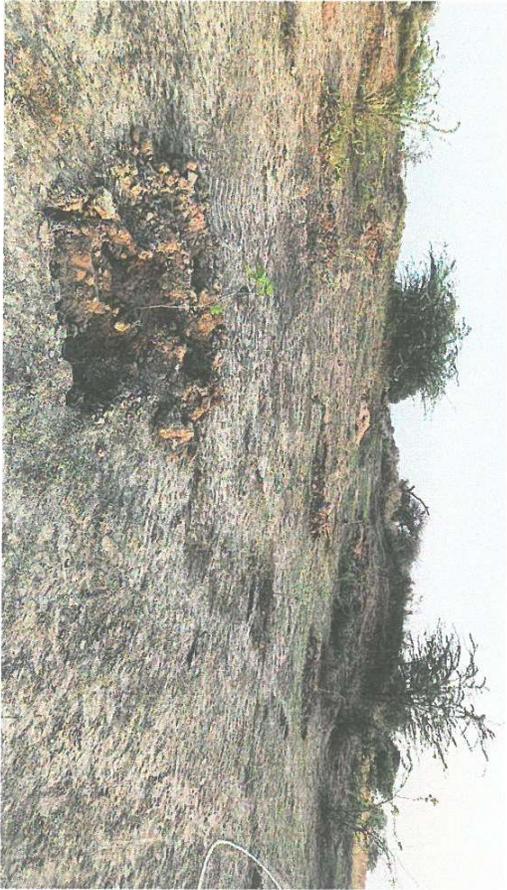
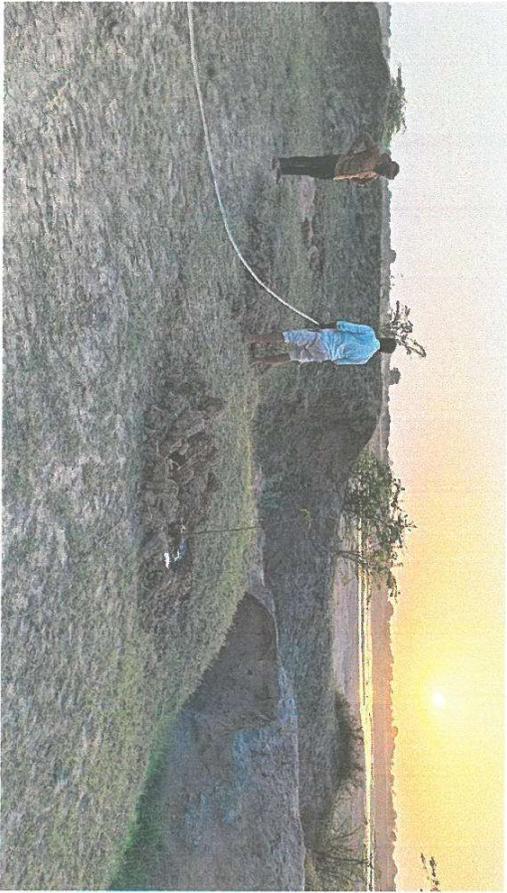


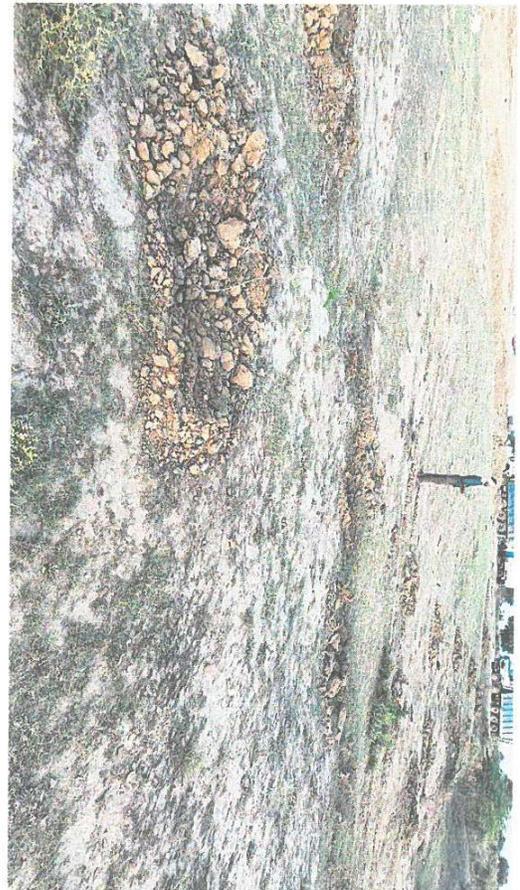
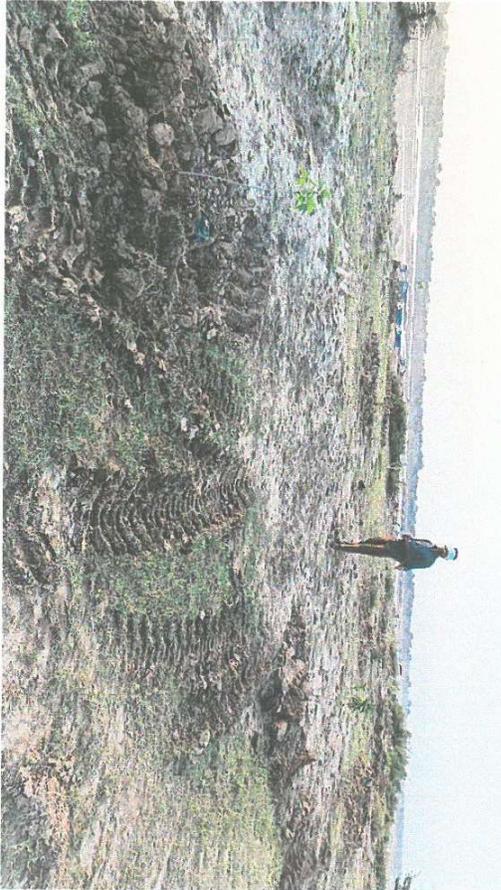
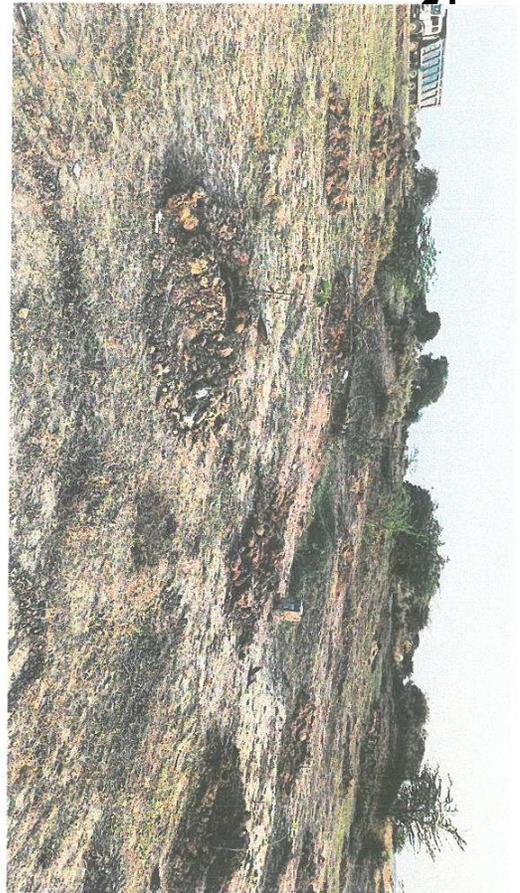














VRC7+694, Pathreta, Uttar Pradesh 210501, India

Pathreta

Uttar Pradesh

India

2023-04-18(Tue) 12:47(pm)

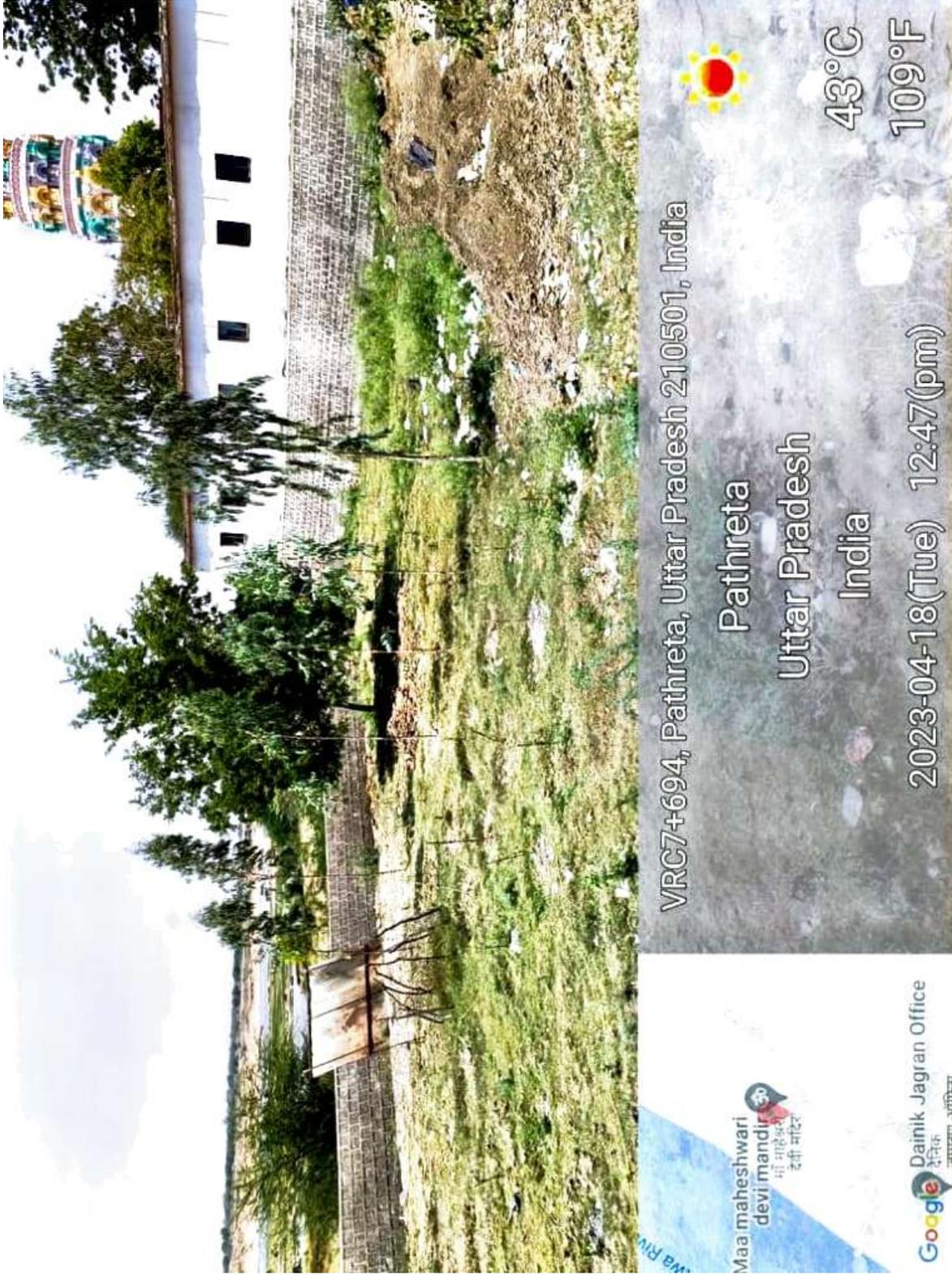


43°C

109°F

Maa maheshwari  
 devi mandir  
 मा.महेश्वरी  
 देवी मंदिर

Google  
 Damik Jagran Office  
 दामिक जाग्रण ऑफिस



VRC7+694, Pathreta, Uttar Pradesh 210501, India

Pathreta

Uttar Pradesh

India

2023-04-18(Tue) 12:47(pm)



43°C

109°F

Maa maheshwari  
devi mandir  
माँ महेश्वरी  
देवी मंदिर

Google  
Dainik Jagran Office  
दैनिक जागरण कार्यालय



Unnamed Road, Uttar Pradesh 210501, India  
 Hamirpur  
 Uttar Pradesh  
 India  
 2023-04-18(Tue) 12:42(pm)  
  
 43°C  
 109°F

heshwari  
 vi mandir  
 श्री अश्वरुद्र  
 देवी मंदिर

Dainik Jagran Office  
 दैनिक  
 जागरण अफिस

Google

1406

28



Maheshwari  
Devi mandir  
मौ माहेश्वरी  
देवी मंदिर



Dainik Jagran Office  
दैनिक  
जागरण ऑफिस



Unnamed Road, Uttar Pradesh 210501, India

Hamirpur  
Uttar Pradesh  
India



43°C

109°F

2023-04-18(Tue) 12:38(pm)







Unnamed Road, Uttar Pradesh 210501, India

Hamirpur  
Uttar Pradesh  
India

2023-04-18(Tue) 12:50(pm)

43°C  
109°F

aa maheshwari  
devi mandir  
श्री माहेश्वरी  
देवी मंदिर

Google Dainik Jagran Office  
दैनिक

1410

32



Maheshwari  
 Devi mandir  
 मां माहेश्वरी  
 देवी मंदिर

Dainik Jagran Office  
 दैनिक  
 जागरण ऑफिस

Google

*Devi*  
 True copy

Unnamed Road, Uttar Pradesh 210501, India

Hamirpur  
 Uttar Pradesh  
 India

43°C  
 109°F

2023-04-18(Tue) 12:39(pm)